PUCCA SHOPS IN R. K. PURAM

126. SHRI D. THENGARI: Will Ihe Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

,

- (a) the number of pucca shops built in Ramakrishnapuram, New Delhi, during the period from 1962 to January, 1966;
- (b) the number of shops allotted so far and the basis of their allotment; and
- (c) the number of shops which have not been allotted and the reasons therefor?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) 263.

- (b) All the shops have been allotted keeping in view the balanced representation of various trades and the resources of the applicants.
 - (c) Does not arise.
 - D. Ps. FROM PURANA QILA CAMP
- 127. SHRI D. THENGARI: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether Government are aware of the demands made by the displaced persons from Purana Qila Camp who were evicted and shifted to Narain-', village; and
- (b) if so, what steps Government have taken or propose to take in the matter?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) and (b) The displaced persons from Purana Qila were not shifted to Naraina village. They were shifted either to plots allotted to them by the Ministry of Rehabilitation or to the Jhuggi and Jhonpri colony

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at Madangir Khampur. The main demand of these persons is that they should be allotted plots of 80 square yards. In order to provide accommodation for about 50,000 eligible squatters, only 25 square yards plots are being developed at present. Plots oi 80 square yards are, therefore, not available for allotment. Eligible persons evicted from Purana Qila will be considered, along with others, for allotment of tenements and 80 square yards plots on rental basis as and when they are constructed/laid.

U.S. AID FOR IMPORT OF FERTILISERS

† SHRI RAM SINGH:

SHRI JAGAT NARAIN:

SHRTN. SRI RAMA REDDY:

Will the Minister of FINANCE be pleased a state:

- (a) whether it is a fact that the U.S. AID Mission sought certain guarantees before finally sanctioning credit for the import of fertilizers; and
 - (b) if so, what are the details thereof?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): (a) and (b). Copies of correspondence exchanged between the U.S. Agency for International Development and the Government of India (Ministry ol Finance, Department of Economic Affairs) relating to this matter are laid on the Table of the House. [See Appendix LV, Annexure No. 7]. The correspondence is self-explanatory and contains the required details.

SCHEME TO REDUCE RED-TAPE

- 129. SHRI RAM SINGH: Will the Minister of WORKS. HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether the new scheme to reduce red-tape has produced the desired results in his Ministry;
- (b) whether any employees have been retrenched as a result of the scheme; and if so how many; and